

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.P. BHADRAN

Petition(s) for Special Leave to Appeal (Crl) No(s).5126/2007

BRIJ NANDAN JAISWAL

Petitioner(s)

VERSUS

MUNNA @ MUNNA JAISWAL & ANR.

Respondent(s)

(With appln(s) for exemption from filing O.T.

Date: 19/09/2008 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Rameshwar Prasad Goyal, Adv.

For Respondent(s)

Mr. Shiva Pujan Singh, Adv.

Ms. Sunita Gautam, Adv.

Mr. S.K. Mishra, Adv.

UPON hearing counsel the Court made the following
ORDER

R.1 has filed counter affidavit. File vakalatnama and counter affidavit,
if any by R.2 within three weeks and list thereafter before the Hon'ble Court.

Registrar

(M.P. BHADRAN)